

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1338
ANSWERED ON:23.07.2002
TECHNOLOGY SANCTIONS IMPOSED BY U.S.
GADDE RAMAMOCHAN;M.V.V.S MURTHI

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that some projects of the Ministry have suffered on account of technology sanctions imposed by the United States in the wake of the 1998 Pokhran Nuclear Test;
- (b) if so, the details of the projects suffered and present position of all such projects; and
- (c) the time by which the projects are likely to be completed and the present position of sanctions imposed by U.S.?

Answer

MINISTER OF STATE FOR SCIENCE & TECHNOLOGY(SHRI BACHI SINGH RAWAT)

(a) to (c)The only project that has been affected on account of technology sanctions imposed by the United States is the project on development of multi-role Light Transport Aircraft (LTA) being implemented at the National Aerospace Laboratory (NAL), Bangalore, a constituent laboratory of Council of Scientific & Industrial Research (CSIR). NAL is in the entities list of the US Department of Commerce and hence license to procure some of the components/ parts for the LTA were denied. The CSIR/ NAL have identified alternate British/ European sources for these components, which has resulted in cost and time over run of the project. It is expected that the aircraft will be type certified by the middle of 2003.